

संसद-कार्य विभाग और नौवहन तथा परिवहन मंत्रालय में उद्योगी (सरदार इकबाल सिंह) : (क) और (ख) धनुषकोटि में कोई पोत घाट निर्माणाधीन नहीं है। न वहां पर पोत घाट के निर्माण का प्रस्ताव ही विचाराधीन है।

†[THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) : (a) and (b) No shipyard is under construction at Dhanushkoti. There is also no proposal under consideration to construct a shipyard there.]

ARREST OF PRESS CORRESPONDENT IN BIHAR

205. SHRI K. C. PANDA :
DR. P. N. ANTANI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the correspondent of a Bihar newspaper was recently arrested merely because he sent a telegram to his headquarter criticising police administration;

(b) whether several representations taking exception to his arrest were received by the Government of India from the Press Association and other bodies; and

(c) whether the Government of India have made any investigation into the conduct of the police officials responsible for this arrest which amounted to interference with the freedom of the Press?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) According to information received from the State Government, a press correspondent was arrested on 5th September under section 29 of the Indian Telegraph Act, 1885, because he was alleged to have despatched a telegram knowing its contents to be false. He was released on bail on the same day and the State Government ordered the withdrawal of the case on 10th September.

(b) Yes, Sir.

(c) The State Government are inquiring into the matters.

206. [Transferred to the 28th November, 1969.]

†[] English translation.

BOOK NAMED "ACROSS THE BLACK WATERS"

207. SARDAR NARINDAR SINGH
BRAR :

SARDAR GURCHARAN SINGH
TOHRA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a book named "Across the Black Waters" written by Shri Mulk Raj Anand;

(b) whether Government are aware that the book contains matter which may hurt the religious feelings of the sikh community;

(c) whether Governments attention has been drawn to the effect that the Government of Punjab has ordered for the forfeiture of the book; and

(d) what steps Government propose to take to impose a ban on the book for sale in the entire country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d) The Government of Punjab have already issued orders under Section 99A Cr. P.C. forfeiting to Government all copies of the book. This notification has been brought to the notice of all the State Governments and Union Territories Administrations. A notification under Section 99A Cr. P.C. is operative throughout the country.

REPORT OF KAPUR COMMISSION ON GANDHI MURDER

208. SARDAR D. K. JADHAV :
SHRI Y. ADINARAYANA REDDY :

SHRI M. D. NARAYAN :

SHRI G. GOPINATHAN NAIR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Kapur Commission on Gandhi murder has since submitted its report to Government;

(b) if so, the broad features of the report; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) and (c) The report is under examination of the Government.